

(ख) जी नहीं। मिटको ने परामर्श सेवाओं के लिये भारतीय समाचार पत्रों में केवल विज्ञापन दिया था जिसके उत्तर में इ. एस. सी. ओ. एन. सहित बहुत सी परामर्शदात्री फर्मों ने उत्तर दिये।

(ग) जी नहीं।

(घ) भेल के नहीं बल्कि मिटको के पांच इंजीनियरों के जापानी भाषा में प्रशिक्षण दिया गया है ताकि वे म्र. म्र. क कागज तैयार करने के लिये जापानी सहयोगियों के साथ तकनीकी प्रशिक्षण ले सकें।

(ङ) प्रश्न नहीं उठता।

Loans/Advances to Private Hotel Industry in Delhi, Madras, Bombay and Calcutta

5447. SHRIMATI PRAMILA DAN-
DAVATE:

SHRIMATI KISHORI SIN-
HA:

Will the Minister of FINANCE be pleased to state:

(a) whether any loans/advances have been sanctioned to private hotel industry in Delhi, Madras, Bombay and Calcutta recently by (i) the Central Government, (ii) Public Financial Institutions or (iii) Nationalised Banks in 1982; and

(b) if so, the details thereof with amount of loan and the name of the Hotel/Company?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). In the year 1982 (January—July), the Central Government has not sanctioned any loan for hotel projects in the private sector in Delhi, Madras, Bombay & Calcutta. The public financial institutions, namely, Industrial Development Bank of India (IDBI), Industrial Finance Corporation of India (IFCI), Industrial Credit and Investment Corporation of India (ICICI), Life Insurance Corporation of India (LIC) and General Insurance Corporation of India (GIC) have sanctioned loans for a hotel project in the private sector in Delhi during the year 1982. These financial institutions have not sanctioned any loans during the year 1982 for hotel project in the private sector in Madras, Bombay and Calcutta. Details of the sanctions made to the hotel project in Delhi in the year 1982 are given in the attached statement.

As regard assistance sanctioned by the Banks, although some sanctions have been made to hotel projects in the private sector during the year 1982 by some of the public sector banks, the details are not capable of being furnished in accordance with the provisions of the statutes governing public sector banks and in conformity with the practices and usages customary among the bankers.

Statement

Details of loans sanctioned by the Public Financial Institutions for a hotel project in the private sector during the year 1982 (January—July).

Institution	Amount sanctioned (Rs. in lakhs)	Name of the Loanee concern
I.D.B.I.	450	C.J. International Hotels Ltd., New Delhi.
I.F.C.I.	225	Do.
I.C.I.C.I.	225	Do.
L.I.C.	100	Do.
G.I.C.		Not readily available.